	(5	iling under clause (c	a) of cub regulation		the IBBL (Insolvence)	,	for Corporate Porce	nc) Populations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	1009	10318602273	941	6375686249	49.76	0	3942916024	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2054146895	5	1977133886	23.80	0	0	2054146895	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2937512151	2	2937512151	25.19	0	0	2937512151	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	93780041	2	93780041	0.73	0	0	93780041	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	102544521	3	66974195	0.52	0	0	102544521	Annexure 9
Total		1021	17085069542	953	12813050183	100.00	0	3942916024	6766467269	